rehabilitate these uprooted refugees, the NDMC authorities and the police are subjecting these suffering people to further sufferings by demolishing their huts; harassing their children on false theft cases. I am really pained to see that the authorities, instead of showing sympathy and humanitarian attitude towards these people, are subjecting them to stell more harassment and hardships. These refugees have got every right to seek rehabilitation from the Government. Therefore, I urge upon the Government not to view this problem as a problem of encroachment but as a human problem and do someth-ing to rehabilitate these families so that they can live peacefully as human beings instead of living like cattle as at present.

(iii) Allocation of more rice to Kerala.

PROF. P. J. KURIEN (Mavelikara): The State of Kerala is deficient in food and it depends almost entirely on the central allocation of foodgrains to run its public distribution system. The staple food of Kerala being rice, there have been persistent demands for increased allocation of rice. In 1983 the Central Government had allotted 120,000 tonnes of rice and 35,000 tonnes of wheat per month for the months of August, September and October. As a matter of fact Kerala requires 210,000 tonnes of rice per month for distribution through ration shops. These figures highlight the huge gap between actual require-ment and supply. The Government of India has been insisting that the people of Kerala should change their food habits and they should consume more wheat. Although some results have been achieved in this respect as is evi-dent from the increased offtake of wheat, food habits developed over many centu-ries cannot be changed within a short period. Thus it will be found that increased allocation of wheat does not in the present circumstances provide a solution to the problem of food shor-tage in Kerela. Enhanced allocation of rice is the only answer.

I would request the Government to adopt a sympathetic attitude towards this problem and allot more rice to Kerala so that it could meet the legiti-mate requirements of the people.

(iv) Need to change education policy in the country.

श्री विलास मुत्तेमवार (चिमूर) : अध्यक्ष महोदय, शिक्षा का उद्देश्य व्यक्ति की क्षमता को प्रकाश में लाना और उसमें अनुशासन लाना है। हमारी वर्तमान शिक्षा निरर्थक, निष्प्रयोजन एवं निरूद्देश्य हो चुकी है। आज शिक्षा में चरित्र नाम की चीज नहीं है और राष्ट्रीय चरित्र का ह्रास होता जा रहा है। आज का शिक्षक वर्ग स्वयं ही लक्ष्यहीन एवं दिशाहीन है, वह विद्यार्थियों को शिक्षा ज्ञान दे सकेगा, कैसे उम्मीद की जाये।

दिल्ली विश्वविद्यालय के अन्तर्गत 50 से अधिक कालेज हैं जिनका नियन्त्रण एक जगह से नहीं बल्कि विभिन्न स्थानों से है। विश्व-विद्यालय का पूर्ण नियन्त्रण न होने के कारण कुछ कालेजों में शिक्षकों और कर्मचारियों को वेतन भुगतान नहीं किया जा रहा है। सब जगह समान शिक्षा शर्तें नहीं हैं। समान सेवा शर्तों के लिए भी शिक्षकों और कर्म-चारियों को आन्दोलन करना पड़ता है। सेवानिवृत्ति आयु भी सब में समान रूप से नहीं है। प्राइवेट स्कूल हैं, भले ही सरकार से अनुदान लेते हों, किन्तु सरकार का उन पर कोई नियन्त्रण नहीं है। छात्रों से आए दिन चन्दा वसूलते हैं, शिक्षकों को पूरा भुगतान नहीं करते, प्रिंसिपल पूर्ण योग्यता वाले नहीं रखते और अध्यापक आए दिन बदलते रहते हैं जिसके कारण छात्रों के भविष्य के साथ केवल मजाक होता है। मेरा सरकार से अनुरोध है कि यदि समय रहते इस ओर ध्यान नहीं दिया गया, सारे देश में समान शिक्षा प्रणाली और समान पुस्तक प्रणाली नहीं